

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 125 of 2011 & IA No. 103 of 2011

Dated: 16th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

M/s BT Steel Castings Ltd. & Anr. Appellant (s)

Versus

Punjab State Power Corporation Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Abhinav A. Agnihotri

Counsel for the Respondent(s) : Mr. Sakesh Kumar, Adv. for R-3

ORDER

Mr. Sakesh Kumar, Advocate appears on behalf of the State Commission. Respondent nos. 1 & 2 have not made appearance despite service of notice upon them by the appellant. Since respondent nos. 1 and 2 are the contesting parties, Registry is directed to serve notice on them returnable on **5th December, 2011.**

Post the matter on **5th December, 2011.**

**(P.S.Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**

